

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.359/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Bank of Baroda -Vs- Binani Cements Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SOUVIK MARUMDAR, ADV }
2. ARIF ALI, ADV }

Financial Creditor

A. A. V.  
12/2/18

1. Siddhanta Ghose }

IDBI Bank

A. A. V.  
12/2/18

1. Rishad Mehta, Adv.

2. Soumava Mukherjee, Adv.

Resolution Professional.

A. A. V.  
12/2/18

ORDER

Ld. Counsel for the Resolution Professional (RP) as well  
as Ld. Counsel for the financial creditor is present.

Ld. Counsel appearing on behalf of the RP prays for time to file progress report. No progress report is filed today. Prayer is allowed.

For filing progress report list it on 01/03/2018.

Sd

(Jinan K.R.)  
Member (J)